

of the statement showing action taken on assurances etc. given during the First Session of the House of the People and state what is the number of persons, officials or non-officials who are in the free mailing list of the A.I.R. publications, namely 'Listener', 'Awaz' and 'Sarang' and why they have been included in the free mailing list?

(b) What is the ratio of the number of periodicals supplied free to those supplied to subscribers?

The Minister of Information and External Affairs since 1947 (year-wise Listener' 439. 'Awaz' 67. 'Sarang' 73.

Details of free distribution and the reasons therefor are given below:

Indian Listener	Awaz	Sarang	Reasons
154	53	54	Distributed for official use.
103	—	5	As is the practice in other broadcasting organisations permanent members of the staff of All India Radio are given one programme journal free if they possess radio sets in their own names.
82	8	8	Supplied to non-official members of various advisory committees set up to advise All India Radio Stations on the planning and presentation of programmes.
54	4	5	Supplied to various distinguished persons offices/organisations for maintaining cordial relations.
46	2	1	Distributed in exchange for other newspapers/periodicals etc. for publishing All India Radio programmes.

In addition to the above, about 170 copies of the *Indian Listener*, 90 of *Awaz* and 100 of *Sarang* are sent to advertisers as voucher copies.

(b) The ratio between the number of periodicals supplied free and those supplied to subscribers is approximately 1 : 30.

HINDI VOCABULARY

4. Shri M. L. Dwivedi: Will the Minister of Information and Broadcasting be

pleased to refer to the reply to starred question No. 2213-A asked on the 29th July, 1952, regarding preparation of a Hindi vocabulary and the promise made thereunder, vide information supplied in statement showing action taken on assurances etc. given during the First Session of the House of the People and state:

(a) whether the vocabulary prepared by the Departmental Committee of the Ministry has since been published and is available for public use;

(b) whether it has been examined that the vocabulary is consistent with the words, terms and equivalents adopted in the Constitution of India; and

(c) what is the work done so far by the Hindi Advisory Committee of the Information and Broadcasting Ministry?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir. The vocabulary was intended for use by the media units of the Ministry of Information and Broadcasting and not for publication.

(b) Yes, Sir.

(c) The Hindi Advisory Committee of the Ministry of Information and Broadcasting has held two meetings and given advice on matters referred to them.

SCHEDULED AREAS IN STATES

5. Shri Bheekha Bhai: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Scheduled Areas in different States are undeveloped areas in the States; and

(b) the areas selected from the Scheduled Areas of different States for development plans under the Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) The following scheduled areas have been included in the first group of community projects initiated in 1952:—

Assam: Garo Hills—Goalpara Area (one Development block). Golaghat—Mikir Hills area (one Development block).

Bihar: Santhal Parganas—Rameshwar Block (one Development Block).

Madhya Pradesh: Bastar District.

Orissa: Kalahandi District (Dhamra Sub-Division)

Rajasthan: Bhil Area—Dungarpur